

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**ORDER**

No.HCM.II/126/2021-Estt./

Dated, Shillong the \_\_\_\_ November 2021

As approved, it is hereby notified that the Court's timing shall be as follows with effect from 1<sup>st</sup> December, 2021 and until further orders :-

COURT'S TIMING
10:30 A.M. to 01:15 P.M.
02:00 P.M. to 04:15 P.M.

By Order,

2582A

**Registrar General**

Memo. No.HCM.II/126/2021-Estt./ Dated, Shillong the 30<sup>th</sup> November, 2021

1. The Registrar cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for kind information of his Lordship
2. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiew, Judge, High Court of Meghalaya, Shillong for kind information of his Lordship.
3. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, Judge, High Court of Meghalaya, Shillong for kind information of his Lordship.
4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
5. The Advocate General, Meghalaya, Shillong
6. The Additional Advocate General, Meghalaya, Shillong
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The Joint Registrar(Listing), High Court of Meghalaya, Shillong.
10. The Joint Registrar, High Court of Meghalaya, Shillong
11. The Chief Librarian, High Court of Meghalaya, Shillong.
- ✓ 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. All Court Master, High Court of Meghalaya, Shillong.
14. All Court Officers, High Court of Meghalaya, Shillong.
15. The President/Secretary, Meghalaya High court Bar Association, Shillong
16. The Central Government Counsel, High Court of Meghalaya, Shillong
17. Order File,
18. Notice Board
19. Office file.

  
**Registrar General**